

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HARSH POLYMERS (INDIA) LIMITED

1	Name of Corporate Debtor	Bansal International Private Limited
2	Date of Incorporation of Corporate Debtor	26.10.2004
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar Of Companies, Gujarat, India Under The Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U35110GJ2004PTC107230
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	C 6 Summeru Township, Opp. Varahi SOC, Ghogha Road Bhavnagar Bhavnagar GJ 364001
6	Date of Closure of Insolvency Resolution Process	07.04.2020(180 days from the CIRP Commencement date)
7	Liquidation Commencement Date of Corporate Debtor	06.08.2020(Order uploaded on NCLT Website on 10.8.2020)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg. No. IBBI/IPA-001/IP-P00915/2017-18/11521
9	Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Appt., Near Ketav Petrol pump, Dr. V S Road, Ahmedabad, Gujarat ,380015 Email: ca.bhavishah@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	9/B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad-380 014 Email: ca.bhavishah@gmail.com
11	Last Date For Submission Of Claims	05.09.2020

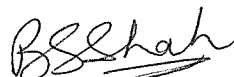
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Bansal International Private Limited on 06.08.2020. (Order uploaded on NCLT Website on 10.8.2020)

The stakeholders Bansal International Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 05.09.2020, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 12-08-2020
Place: Ahmedabad


CA Bhavi Shreyans Shah
Liquidator for Bansal International Pvt. Ltd.
Reg. No. IBBI/IPA-001/IP-P00915/2017-18/11521

